

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 10.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition 46/2023
NAME OF THE COMPANY	Veekay Tapes And Packagings Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	66

ORDER

Present: Ld. Counsel Mr. Shailesh Baheti for the Petitioner.

Mr. Harsha Vardhan Reddy, Asst., Director from the RD.

RD report filed. For filing compliance memo, **matter is adjourned to 19.07.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)